<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 329 OF 2017 & IA NO. 842 OF 2017

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: M/s Radiant Solar Energies Pvt. Ltd. ... Appellant(s) Vs. Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tajender K. Joshi

<u>ORDER</u>

Admit. Issue notice on the appeal as well as on the I.A. No. 842 of 2017 (Appl. for stay) to the Respondents returnable on 06.11.2017. Dasti, in addition, is permitted.

List the matter on 06.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd